

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1030/2022 in Company Petition IB/287/2021
NAME OF THE COMPANY	Thota Madhu
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Thota Madhu
UNDER SECTION	95 of IBC

ORDER

IA(IBC)/1030/2022

This application is filed seeking to set aside the order dated 26.04.2022 setting the PG ex-parte. At request of the Counsel for the PG, post on 13.04.2023, as a last chance.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)